## **Declaration of Assets and Liabilities**

Year 2020-2021

I,SUNIL KUMAR, Son of SHREE BHUPENDRA NARAYAN YADAV, aged 50 (Approx.) years, belonging to Bihar Legislative Assembly, Patna Service and presently working as Assistant of Bihar Legislative Assembly, Patna give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

## A. **Details of movable assets**

अग्राज्य ।	No.	Description	Description Self Spouse Name(S) BINDU BHARA		Dependant-1 Dependant- Name Name I ABHAY ANUJ KUMAR KUMAR		2 Dependant- 3 Etc. Name
VI No	(i)	Cash	25000/-	5000/-	5000/-	4000/-	er e
Iddi	(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	161550/- DEPOSIT SAVING SBI B.V.M PATNA	7000/- CANARA BANK	10000/- POST OFFICE	500/- POST OFFICE	15 HE CO
A	(iii)	Bonds, Debentures and Shares in companies	1000/-	NIL	NIL	NIL	
4 EM	2/2	Other financial institutions, NSS, Postal Savings, LIC Policies, etc.	(a) LIC OF 50000/- PREMIUM (5600) PER ANNUM LIC OF100000/- PREMIUM (12130) PER ANNUM LIC OF 100000/- PREMIUM (10850) PER ANNUM POSTAL SAVING (12000) PER ANNUM				
17	(v)	Motor Vehicles (details of make, etc.)	NIL	NIL	NIL	NIL	
, 978	(vi)	Jewelry (give details of weight and value)	05 gms. gold 23,000/-	110 gms. gold 506000/-	15 gm. gold 69,000/-	15 gm. gold 69,000/-	
1978	(vii)	Other assets, such as values of claims / interests	NIL	NIL	NIL	NIL	

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given. \* Dependant here means a person substantially dependent on the income of the employee.

## В. **Details of Immovable assets**

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	1 KATHHA 8 DUR OF RS 15 LAC	NIL	NIL	NIL	RELEASE
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	NIL	NIL	NIL	
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s)	NIL	NIL	NIL Paradition	NIL	MIE TO THE

	- Extent (Total measurement) - Current market value				SER STATES AND SERVICES	
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 10.02.2021
(a)	(i) Loans from Banks	SBI BVM PATNA	3,75,171/-
	/w	Loan amount Rs. 6,00,000/-	
	(ii) Loans from financial institutions	Marie Ma	audition for the second
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL
	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any		average and the second
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	ASSESMENT YEAR 2020-2021 42571=00	NIL
		PAN NoBZQPK4880A	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

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## **Personal Detail**

GPF/CPF/PRAN No.

PTS/BLA-1269

Gender

:-

(M/F)

(A/B/C)

Date of Birth

:-

1 0 7 1 9 0

(DD/MM/YYYY)

Class/Group

:-

:-

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ASSISTANT, BIHAR LEGISLATIVE ASSEMBLY

(Full Name e.g. B.A.S.-Bihar Administrative Service,

B.S.S.- Bihar Secretariat Service etc.)

Home District

MADHEPURA

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Sunil Rugnan I

Name of Employee: SUNIL KUMAR

Place: PATNA

Designation: ASSISTANT

Date: ..11.../..02.../2021

Department: BIHAR LEGISLATIVE ASSEMBLY

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.